

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-228 of 2014 in
DFR No. 1145 of 2014

Dated : 23rd May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Director General of Police & Anr. ... Appellant(s)
Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Ankit Swarup

Counsel for the Respondent(s):

ORDER

Issue notice to the Respondents returnable on 30.05.2013.
Dasti service is permitted.

Post the matter on **30.05.2014.**

(Rakesh Nath)
Technical Member
pr/kt

(Justice M. Karpaga Vinayagam)
Chairperson